

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Dated : 27<sup>th</sup> January, 2014**

**APPEAL NOS. 196 & 199 OF 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 196 of 2013 & IA-272 of 2013**

**M/s OPG Renewable Energy Pvt. Ltd. ... Appellant(s)  
Versus  
Tamil Nadu Generation & Distribution  
Corporation Ltd. & Anr. ... Respondent(s)**

**Appeal No. 199 of 2013 & IA-277 of 2013**

**Tamil Nadu Electricity Consumers Association ... Appellant(s)  
Versus  
Tamil Nadu Generation & Distribution  
Corporation Ltd. & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. N.L. Rajah  
Mr. Arun Anbumani  
Ms. Shagufa Salim**

**Counsel for the Respondent (s): Mr. S. Vallinayagam for R-1  
Mr. G. Umapathy for TNERC**

**ORDER**

The learned counsel for the Appellant has finished his arguments in  
Appeal nos. 196 & 199 of 2013.

For reply submissions, Post the matter on **11.02.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**